

Application No. O.A.125/2021

B.Balakrishnan,
S/o, Rengarajan,
Lalpuram & Post,
Chidambaram Taluk,
Cuddalore District.

.....Applicant

-Vs-

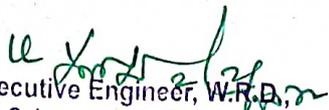
1. The District Collector,
Cuddalore
2. The Sub Collector,
Chidambaram.
3. The Thasildar,
Chidambaram
4. The Commissioner,
Chidambaram, Municipality.
5. The Executive Engineer,
P.W.D, Chidambaram.
6. The District Environmental officer,
TNPCB, Cuddalore.
7. The Executive Engineer,
Tamil Nadu Water & Drainage Board,
Cuddalore.
8. The Block Development Officer,
Kumaratchi Panchayath Union,
Cuddalore District.

.....Respondents

STATUS REPORT FILED BY THE 5TH RESPONDENT

I, K.Kantharuban, aged 50 (DB:08.03.1972) years and presently working as Executive Engineer, PWD/WRD, Coleroon Basin Division, Chidambaram, Cuddalore District do hereby solemnly swear and state as follows.

I am the 5th respondent in the above application, pending before this Tribunal. As the Executive Engineer, I am well aware of the facts of this case and I am filing this Status Report as per the direction of this Hon'ble Tribunal.


Executive Engineer, W.R.D.,
Coleroon Basin Division
CHIDAMBARAM - 608 001.

The water body flowing in Chidambaram Municipal area is named as "Khan Sahib Canal," which belongs to the Water resources Department (PWD), under the control of Coleroon Basin Division, (WRD) Chidambaram. A part of Khan Sahib Canal is running in the Chidambaram town area for a length of 5 km.

The above canal is being maintained by removing the floating plants and removing congestions during every rainy season for free flow of water. During November 2020 also, floating machineries were used to remove the silt and obstructions like water hyacinth. Moreover, 94 encroachers were identified in Khan Sahib Canal during 2018.

Now in order to remove the encroachments,

- a. Form-I has been received from the Tahsildar, Chidambaram regarding the encroachers,
- b. Form – II has been prepared and displayed on notice board in the concerned Taluk Office, VAO Office, R.I Office and relevant offices for information.
- c. Form – III – has been issued to the encroachers by PWD officials and Revenue Officials on 21-10-2021 for eviction purpose.
- d. We, the WRD Engineers started to remove the encroachment on 23.12.2021 in the presence of concerned revenue officials and police. But the people (encroachers) opposed for eviction and requested to RDO for further time of one month for removing the structures / encroachments by themselves.
- e. Further A peace meeting was conducted on 24.12.2021 in the RDO office regarding this issue and discussed about allocation of alternate site to the encroachers before eviction.
- f. In continuation of this, The Sub-committee meeting was again conducted on 30.12.2021 in RDO office in presence of RDO Chidambaram, Thasildar Chidambaram, Municipal commissioner Chidambaram, AEE/WRD, Police inspector Chidambaram and finally sub-committee decided that the date for eviction will be fixed after local body election.

Further it is submitted that necessary action will be taken to carry out the eviction work after Feb'24 (after Municipal election)

Move over, A letter has been communicated to the Municipal Commissioner, Chidambaram vide this office Lr.No.141^M/F/JDO/2021/Dated:-18-06-2021 regarding discharging directly the sewage water in to this Canal. It has been informed to treat the sewage water before allowing in the water body.

The Respondent humbly submits and prays that this Hon'ble Tribunal may be pleased to record this Status Report and pass any order or orders accordingly. This Respondent submits that this Respondent will abide the orders of this Hon'ble Tribunal.


Executive Engineer, W.R.D.,
Coleroon Basin Division
CHIDAMBARAM - 608 001.

Verification

I, K.Kantharuban, the 5th Respondent herein do hereby verified the contents of this Status Report and they are true to the best of my knowledge based on the records and I have not suppressed any facts.


Executive Engineer, W.R.D.
Coleroon Basin Division
CHIDAMBARAM - 608 001,

**BEFORE THE NATIONAL GREEN
TRIBUNAL – (SOUTH ZONE) CHENNEI**

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**STATUS REPORT FILED BY THE 5TH
RESPONDENT**